

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.04.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India &Anr. With	Gauri Mehta	Rishad A. Chowdhury-R-CCI Matrugupta Mishra R-2, Mahagenco Rashmita Roy Chowdhury- R-3, GSECL
2.	Competition App. (AT) No. 11 of 2017	Coal India Limited &Ors. Vs. CCI &Ors. With	Pallavi S. Shroff	Rishad A. Chowdhury(R-1) Varun K. Chopra (R- 2, MPPGCL)
3.	Competition App. (AT) No. 12 of 2017	Coal India Limited &Anr. Vs. CCI &Anr.	Pallavi S. Shroff	Rishad A. Chowdhury(R-1), MA Venkata Subramanian-R-2

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 1138 of 2019	Partha Paul Vs. Kotak Mahindra Bank Ltd. & Anr.	Om Prakash	Amit Mahaliyan
5.	Comp. App. (AT) (Ins) No. 744 of 2021	State Tax Officer Office of Assistant Commissioner of State Tax Vs. Vijay P Lulla & Anr.	Maulik Nanavati	Honey Satpal Pragati Tiwari-R1 V. Sivasubramanian- R2
6.	Comp. App. (AT) (Ins) No. 856 of 2021	Anuratan Textiles Pvt. Ltd. Vs. Amaira International Pvt. Ltd.	C.S. Gupta	Sonali Joon-R1
7.	Comp. App. (AT) No. 28 of 2021	Urvashi Infrastructure Ltd. Vs. Registrar of Companies Delhi & Haryana	Chandra Shekhar Yadav	Lata Shisodia

For Hearing

8.	Comp. App. (AT) (Ins) No. 111 of 2020	Rita Kapur Vs. Invest Care Real Estate LLP & Ors.	Ranvir Singh	Vivek Sinha-R1 Vivek Malik-R3
9.	Comp. App (AT) (Ins) No. 61 of 2020	Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors.	Prashant S. Kejale	Usha Singh-R1 Manoj Kumar Mishra-RP
10.	Comp. App. (AT) (Ins) No. 184 of 2021	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd. With	Rajesh Kumar	Rahul Kumar-R1
11.	Comp. App. (AT) (Ins) No. 207 of 2021	India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd. & Anr. With	Rajesh Kumar	Rahul Kumar-R1 Swati Khanna
12.	Comp. App. (AT) (Ins) No. 226 of 2021	Prakash Asphaltng & Toll Highways (India) Ltd. Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Anr.	Monish Panda	Rajesh Gautam-R1 & R2
13.	Comp. App. (AT) (Ins) No. 227 of 2021	Techengg Project Services & Equipments (India) Pvt. Ltd. Vs. Jayesh Sanghrajka & Anr.	Apratim Animesh Thakur	Tishampati Sen Riddhi Sancheti-R1 & R2 Anurag Anand
14.	Comp. App (AT) No. 335 of 2019	Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd.	Shobhana P. Mahajan	Purti Marwaha
15.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

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By order of Hon'ble Chairperson
-sd/-
Registrar